

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1609  
ANSWERED ON:02.12.2014  
CRIME ON NATIONAL HIGHWAYS  
Datta Shri Sankar Prasad;Thota Shri Narasimham

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether incidents of crime on the National Highways have been reported in the recent past;
- (b) if so, the details thereof along with total number of such cases reported during the last one year and the current year, crime-wise;
- (c) whether the Government is considering to deploy security forces on the National Highways to prevent the said crimes particularly during night time and if so, the details thereof; and
- (d) whether the Government has directed the States to create a separate force to make the National Highways 'Crime Free Zones' and if so, the details and the response of the States thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (d): The Specific data on crime cases reported on the National Highways is not maintained. Since, 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, therefore, the State Governments are primarily responsible for the prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime in the L.S.U.S.Q.NO. 1609 FOR 2.12.2014

States, which includes incidences on roads in the National Highways. The Ministry of Road Transport & Highways, the nodal Ministry, has issued necessary guidelines and advisories to the States for prevention of attack on the traveling public in the National Highways, which also includes Night patrolling by police forces, which are deployed by States for strict night vigil to maintain the law & order situation in the States and in the maintenance of Highways zones. Hence, there is no need for special plan to deploy security on the National Highways at this juncture.